

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1177
TO BE ANSWERED ON 03.03.2016

TARGETS UNDER PMGSY

1177. SHRI DEVJI M. PATEL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has formulated a scheme to link all the small and big villages of the country by road including Rajasthan by the year 2019, if so, the details thereof;
- (b) the details of total length of road in Kilometer targeted to be constructed every day by the Government, State/UT-wise including Rajasthan;
- (c) the total cost of per kilometer construction of road under PMGSY at present and the parameters set/laid down for measurement of length and breadth of the roads under the scheme;
- (d) whether the Government proposes to bring down the cost of road construction by using new technology involving waste plastic, if so, the details thereof; and
- (e) the total amount of funds proposed to be spent on planting trees on road side, provision of road lights, drains etc. under PMGSY?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)**

- (a): The eligible habitations having population of 250 persons and above (Census 2001) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission) are eligible to be provided all weather roads under PMGSY. For Most intensive IAP blocks as identified by Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) are eligible to be provided all weather roads under PMGSY.
- (b): Targets are fixed in terms of road length to be constructed & habitations to be connected every year.

(c): Ministry has not fixed any average cost for PMGSY works and the amount is sanctioned based on the specific Detailed Project Report (DPR) of each road prepared by the State Government after thorough investigations of factors like terrain, type of soil, rainfall and traffic following the technical specifications laid down in MORD Book of Specifications, Rural Roads Manual, other guidelines published by Indian Roads Congress and scrutinized by the State Technical Agencies. The average cost of construction/Km varies from State to State due to material cost, labour wages as per State specific Schedule of Rates (SoRs), cartage of materials, location of site and specific provisions made in the DPRs.

PMGSY permits construction of roads with a carriage way of 3.00 mtr & 3.75 mtr while PMGSY-II permits widening of roads upto 5.50 m carriage way, based on traffic intensity.

(d): IRC has published a document "Guidelines for the use of Waste Plastic in Hot Bituminous Mixes (Dry Process) in Wearing courses. The State Governments have been requested to propose the roads by using waste plastic, cold-mix, flyash, geotextiles and other non-conventional materials. A target of 3765 Km has been fixed among the 16 States for laying waste plastic roads in the year 2015-16 including the target length of 100 Km to Rajasthan State.

(e): Separate fund is not allocated for roadside tree plantation under PMGSY, rather roadside tree plantation is one of the permissible works carried out under MGNREGA in convergence with PMGSY.
